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(NO.PATNA 349) PATNA, TUESDAY, 2ND MAY 2023

PATNA HIGH COURT

NOTIFICATION

The 1st May 2023

Addenda and Corrigenda to Patna High Court Rules 1916 (Fifth Edition)
C.S. No. – 175

No. (X-02-2022) A.D. (Rules) 198 (R)/Rules Department—In C.S. No.174, Rules of the High Court at Patna, 2016 be read as Rules of the High Court at Patna, 1916. The C.S. No.174 stands modified accordingly.

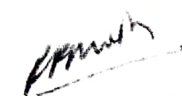
By order of the Court,
RUDRA PRAKASH MISHRA,
Registrar General.

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Copy of the gazette notification in respect of C.S. No 173 is forwarded to the President, Bar Association; the President, Advocate Association; the President, Lawyers Association; the Secretary, Bar Association; the Secretary, Advocate Association; the Secretary, Lawyers Association, Patna High Court, Patna; the Secretary, District Bar Association, Patna Civil Courts, Patna; the Secretary, District Bar Association, Patna City Civil Courts, Patna; the Secretary, District Bar Association, Danapur Civil Courts, Patna; the Secretary General, Taxation Bar Association Bihar, Patna; the J.R. -cum- P.P.S. to the Hon'ble the Chief Justice; The P.A. to the Registrar General; P.A. to the Registrar (Vigilance); P.A. to the Registrar (Administration); P.A. to the Registrar (Appointment); P.A. to the Registrar (I.T. -cum- C.P.C.); P.A. to the Joint Registrar (Establishment); P.A. to the Registrar (List & Computer); P.A. to the Joint Registrar (Judicial); O.S.D./O.S.D. (Computerization); Joint Registrar I/c, Establishment Department; Joint Registrar I/c, P.A. Section; Joint Registrar I/c, Copying Department; Joint Registrar I/c, Criminal Department; Deputy Registrar I/c, Accounts (General) Department; Deputy Registrar I/c, Training & Skill Development; Deputy Registrar I/c, Criminal Revision Section; Deputy Registrar I/c; Criminal (Disposal) Section; Deputy Registrar I/c; Judicial Dispatch Section; Assistant Registrar I/c, Writ (Pre) Section; Assistant Registrar I/c, M.A. & Tax Section; Assistant Registrar I/c, List Section; Assistant Registrar I/c, Writ (Disposal) Section; Assistant Registrar I/c, Centralized Letter Receiving Centre; Assistant Registrar I/c, A.D. (Misc) Section; Assistant Registrar I/c, Criminal Filing Section; Assistant Registrar I/c, C.R., L.P.A. & Civil Review (Disposal) Section; Assistant Registrar I/c, Criminal Stamp Reporting Section; Assistant Registrar I/c, Protocol Section; Assistant Registrar I/c, A.D. (Establishment); Assistant Registrar I/c, Lawazima Board; Assistant Registrar I/c, Criminal Miscellaneous Section; Assistant Registrar I/c, First Appeal Section; Assistant Registrar I/c, A.D. (General); Assistant Registrar I/c, Court Officer's Office; Assistant Registrar I/c, Criminal Disposal Section; Assistant Registrar I/c, Criminal (Misc.) Section; Assistant Registrar I/c, Purchase Cell; Assistant Registrar I/c, Supreme Court Department; Assistant Registrar I/c, A.D. (General); Assistant Registrar I/c, Record Room (Civil & Criminal); Assistant Registrar I/c, Original & Election Department; Assistant Registrar -cum- Oath Commissioner; I/c P.A. Section; S.O. I/c, Accounts (Establishment); S.O. I/c, Accounts (General); S.O. I/c, AD (Appointment); S.O. I/c, AD (Misc.); S.O. I/c A.O.R. Cell; S.O. I/c, AD (Statistical); S.O. I/c, C.O. Office; S.O. I/c, C.R. & L.P.A. (Disposal) Section; S.O. I/c, Centralised Filing Section; S.O. I/c, Civil Revision (Pending) Section; S.O. I/c, Civil Stamp Reporting Section; S.O. I/c, Computer Cell + Reception -cum- Information Centre; S.O. I/c Conference Cell; S.O. I/c, Copying (Criminal) Dept.; S.O. I/c, Copying (General) Dept; S.O. I/c, Copying (Writ) Dept; S.O. I/c, Court Master Section; S.O. I/c, Criminal (Disposal) Section; S.O. I/c, Criminal (Miscellaneous) Section; S.O. I/c, Criminal Appeal Section; S.O. I/c, Criminal Revision Section; S.O. I/c, Criminal Stamp Reporting Section; S.O. I/c, Decree Department; S.O. I/c Digitization Cell; S.O. I/c, Fax Section; S.O. I/c, Filing Section; S.O. I/c, First Appeal Section; S.O. I/c, Issue Section; S.O. I/c, Juvenile Justice Secretariat; S.O. I/c, J.O.S.R.R. (Judicial Officer Service Record Room); S.O. I/c, Judges Library; S.O. I/c, Lawazima Section; S.O. I/c, Legal Aid Committee; S.O. I/c, Legal Cell; S.O. I/c, List Section; S.O. I/c, LPA & Civil Review (Pending) Section; S.O. I/c, M.A. & Tax Section; S.O. I/c, M.J.C. (Disposal) Section; S.O. I/c, M.J.C. (Pending) Section; S.O. I/c, Mediation Centre; S.O. I/c, Monitoring Cell - I; S.O. I/c, Monitoring Cell- II; S.O. I/c, Original & Election Dept.; S.O. I/c, P.B.X./ U.B.I.X. Operator; S.O. I/c, Pass Distributor; S.O. I/c, Protocol Section; S.O. I/c, Purchase Cell; S.O. I/c, Right to Information Cell; S.O. I/c, Receiving Section -cum-Centralised Letter Receiving Centre; S.O. I/c, Record Room (Criminal); S.O. I/c, Record Room (Judicial); S.O. I/c, Recruitment and Appointment Cell; S.O. I/c, Registrar's Inspection; S.O. I/c, Second Appeal Section; S.O. I/c, Selection and Appointment Cell; S.O. I/c, Stationery Dept.; S.O. I/c, Supreme Court Dept.; S.O. I/c, Translation Dept.; S.O. I/c, Judicial Despatch Section; S.O. I/c, Vigilance Cell; S.O. I/c, Writ (Disposal) Section; S.O. I/c, Writ (Post) Section; S.O. I/c, Writ (Pre) Section; S.O. I/c, Defective Section (Civil); ■ Senior Programmer for information and needful.

Enclosure-As above.

■ Please upload the gazette notification on the Official website of the Hon'ble Court.


Registrar General